

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-104
IB-2728/ND/2019
IA/2561/2020

IN THE MATTER OF:

Om Logistics Ltd

....Applicant

Vs

Servel India Pvt Ltd

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 20.07.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Arun Aggarwal, Mahe Zehra

For the Respondent

: CS Gaurav Joshi for RP, Sunita Ojha for Ex. Management

ORDER

First Progress report of CoC has been filed on behalf of RP. Same is taken on record.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)